NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAL BENCH, CHENNAL NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/156/2016

NAME OF THE PETITIONER(S)

: Gangotri Textiles Limited

NAME OF THE RESPONDENT(S)

: M/s Jagannath Textile Company Limited & 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. GOWRINV.

D. FAIL

TWR. VIDHYASHANKAR. RESPONDENTS 1-5 2. D. JAYALAKSHMI (ADVOCATE) for Petitioners KSRS Co Company Secretaries Ly;

ORDER

Counsel for petitioner present. Counsel for respondents present and filed counter. The counsel for petitioner prays time to file rejoinder. At request time is enlarged. Put up on 11.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)